## CENTRAL ADMINISTRATIVE TRIBUNAL

## CALCUTTA BENCH

O.A. 1205/1996

Date of order:8.02.02.

Present: Hon'ble Mr. B.P. Singh, Administrative Member.

Hon'ble Mr. Kuldip Singh, Judicial Member.

B.K. THAKUR

- VERSUS-

UNION OF INDIA AND ORS.

For the applicant: None.

For the respondents: Mr. S.P. Kar, counsel.

## ORDER

None is present for the applicant, even in second call. From the record it is clear that none appeared for the applicant on the last three occasions. It appears that the applicant is not interested in pursuing the matter. The application, is, therefore, dismissed for default.

Mamber (1)

Member (A)